

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416

IA/6697/ND/2023, IA/5335/ND/2022 IN IB/1129/ND/2020

IN THE MATTER OF:

Vijender Antil	...	Applicant
Versus		
Phoenix ARC Pvt. Ltd.	...	Respondent

Under Section 94(1) of IBC 2016.

Order delivered on 01.02.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant	:	Mr. Om Pal, Mr. Anirudh Kumar, Advs.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **28.02.2024**.

**Sd/-
(Court Officer)**